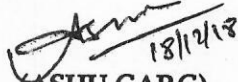


sub side committee

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:  
CENTRAL DISTRICT: DELHI.**

**ORDER**

In partial modification of Duty Roster bearing No. 9921-9981/CMM/Central/DR/2018 dated 24-11-2018 for the month of December-2018 and subsequent order No. 11233-11303/CMM/Central/DR/2018 dated 13-12-2018, it is hereby ordered that Sh. Chander Mohan, Ld. Metropolitan Magistrate, Central District, Delhi shall work as duty Magistrate on 24-12-2018 in place of Sh. Sunil Gupta, Ld. Metropolitan Magistrate. Rest of conditions shall remain unchanged.

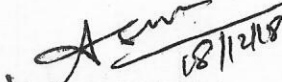
  
(ASHU GARG)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi

No. 11471-1538 CMM/Central/DR/2018

Dated, Delhi the ..... 18/12/18.....

**Copy forwarded for information and necessary action to:**

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge (HQ), Delhi).
02. The Ld. District & Sessions Judge (HQ), Delhi.
03. The Ld. District & Sessions Judges, all Districts, Delhi/New Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
05. The Ld. CMMs, all districts, Delhi/New Delhi
06. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
07. The Administrative Civil Judges, all District, Delhi/New Delhi.
08. The ACMMs/ MMs, Central District, THC, Poor House & Railway Courts, Delhi
09. The Principal Magistrates, JJB-I to VI, Delhi/New Delhi
10. The Director of Prosecution, Tis Hazari Courts, Delhi.
11. The Commissioner of Police, Delhi & DCsP (North, Central & West District), Delhi.
12. The I G Prison, Tihar Jail, Delhi/New Delhi
13. The Secretaries Bar Associations, THC/PHC/KKD/ Rohini, Dwarka & Saket Courts, Delhi
14. The A.O.(J), Nazarat Branch/Filing Office of the District & Sessions Judge (HQ) Delhi.
15. The A.O. (J), Computer Branch, Central District, Delhi.
16. The Care Taking Branch, Tis Hazari Courts, Delhi.
17. The Superintendent Jail, New Delhi/ Law Officer; Tihar Jail/Lock Up Incharge, Tis Hazari Courts, Delhi.
18. The District Court, Web-Site Committee, R No. 234, Tis Hazari Courts, Delhi
19. The video conferencing R. No. 211, Tis Hazari Courts, Delhi.
20. Cash Branch, Tis Hazari Courts, Delhi.
21. Reader to CMM, Central District, Delhi.
22. The Dealing Clerk (Leave), Judicial Branch, Central District, Delhi.
23. Office file.

  
(ASHU GARG)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi